

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5108
ANSWERED ON:27.08.2010
CHARITABLE TRUSTS IN AIIMS
Thamaraiselvan Shri R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to frame a policy for making available space in the All India Institute of Medical Sciences (AIIMS) for charitable trusts willing to distribute free medicines;
- (b) if so, the details thereof;
- (c) whether any charitable trusts have made any request to allot space in AIIMS for the above-said purpose; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d) A request by M/s Surekha Public Charity Trust was received in AIIMS in the year 2008 for providing space for opening of Charitable Pharmacy in AIIMS. The matter was examined by a Committee constituted by AIIMS which did not accede to the request.

In the matter regarding Surekha Public Charity Trust Vs. AIIMS and anr, Hon'ble High Court of Delhi, vide their order dated 17.05.2010, have directed that a proper policy be framed for the purpose of making available space for such charitable purposes. Accordingly, AIIMS has been advised to frame a policy.